

Government of Jammu and Kashmir
Department of Food, Civil Supplies and Consumer Affairs
Civil Secretariat, Jammu.

NOTIFICATION

Jammu, the 20th of March, 2020

S.O. 108.- In exercise of powers conferred by section 3 of the Essential Commodities Act, 1955 read with Order No. S.O.2515 dated 05-10-1968 issued by the Ministry of Commerce, Government of India, the Government hereby make the following amendments in the Jammu and Kashmir Kerosene Oil (Licensing) Order, 2016; namely:-

1. In sub-clause (v) of clause 4, for the words "shall be renewable annually on an application by a licensee to the Licensing Authority", the words, "shall be renewable for a period of three years on an application made by a licensee to the Licensing Authority" shall be substituted.
2. Sub-clause (4) of clause 5 shall be substituted by the following;

"(4) The authority for grant of Kerosene Oil retail dealership license shall be with Administrative Department of Food, Civil Supplies & Consumer Affairs on the recommendations of Assistant Director concerned through Directors. However, authority of renewal of license shall with Assistant Directors concerned."

By order of the Government of Jammu and Kashmir.

Sd/-

(Simrandeep Singh) IAS

Secretary to the Government

Dated:20.03.2020

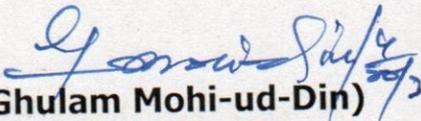
No.CAPD/K-Oil/GL/2016

Copy to the:-

1. Secretary, Government of India, Ministry of Consumer Affairs, Food and Public Distribution, Department of Food and Public Distribution, Krishi Bhawan, New Delhi-110001.
2. Principal Secretary to the Hon'ble Lieutenant Governor J&K.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. All Commissioners/Secretaries to the Government.
5. All Deputy Commissioners.
6. Director, FCS&CA, Jammu/Kashmir
7. Director, Archives, Archaeology and Museums, J&K.
8. OSD to Advisor (F) to the Lieutenant Governor J&K.



9. All Assistant Directors, FCS&CA, J&K.
10. Private Secretary to Chief Secretary.
11. Private secretary to Advisor(S)/(F)/(B) to the lieutenant Governor, &K.
12. Private Secretary to Secretary to the Government; Department of FCS&CA.
13. Private Secretary to Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
14. President, Joint Coordination Committee Retail. K-Oil & Cooperative Dealers Union, J&K.
15. Stock file/Incharge Website, Department of FCS&CA.


(Ghulam Mohi-ud-Din)

 Under Secretary to the Government,

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